

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Review Petition No. 6/RP/2016 in
Petition No 135/TT/2012**

Subject : Review petition under Section 94(1) (f) of the Electricity Act, 2003 read with Regulation 103 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 for review of the Order dated 18.12.2015 in Petition No. 135/TT/2012 in the matter of determination of transmission tariff of the licensed transmission business in Eastern Region for tariff block 2009-14.

Date of Hearing : 28.6.2016

Coram: Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Jindal Power Limited (JPL)

Respondents : Jindal Power Limited and 27 others

Parties present: Shri M.G Ramachandran, Advocate, JPL
Ms. Divya Chaturvedi , Advocate, JPL
Ms. Shikha Pandey, Advocate, JPL
Shri Siddharth Barik, JPL
Shri Rajesh Maurya, JPL
Shri K.K Aggarwal, JPL

Record of Proceedings

None of the respondents were present.

2. Ms Suparna Srivastava Advocate appearing for the respondent, CSPDCL in other matters submitted that she does not have any instructions from CSPDCL in the matter.

3. The Commission directed to list the review petition on 26.7.2016 and directed the respondents to file their reply by 11.7.2016 and the petitioner to file the rejoinder if any, by 22.7.2016.

By order of the Commission

Sd/-
(T.Rout)
Chief (Law)

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